

(c) All trains carrying passengers are provided with adequate brake-power and safety of travelling public is fully ensured.

10+2 Scheme for Secondary Schools

657. **SHRI RAM SINGH YADAV:** Will the Minister of **EDUCATION AND SOCIAL WELFARE** be pleased to state:

(a) how many states have adopted 10 + 2 scheme for secondary schools;

(b) which States have not adopted this pattern till now and the reasons therefor;

(c) whether Government intend to take any steps to introduce a uniform pattern of education in the country; and

(d) if so, by what time?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) So far fifteen States and eight Union Territories have adopted the 10 plus 2 system of school education.

(b) The State of Haryana, Himachal Pradesh, Madhya Pradesh, Meghalaya, Punjab, Rajasthan and Uttar Pradesh and the Union Territory of Mizoram have not yet switched over to this system. However, these States/Union Territory have also accepted in principle to adopt the 10 plus 2 system of education. The reasons for delay in the implementation of the programme, as conveyed by these States, are non-availability of trained teachers, lack of laboratories and equipment, paucity of funds and other administrative difficulties.

(c) and (d). On the recommendations of the Education Commission (1964-66), the Government of India adopted the National Policy on Education (1968), which *inter alia* envisaged the adoption of a broadly uniform educational structure in all parts of the country. Efforts are being made for the smooth switch over to the new pattern in all parts of the country. The

Conference of Education Ministers of States and Union Territories, held in June, 1981, has resolved that the States/Union Territories which have not yet switched over to this pattern should do so without any further loss of time".

Dearness Allowance to Teachers in States at Central Rates

658. **SHRI SATYA SADHAN CHAKRABORTY:** Will the Minister of **EDUCATION AND SOCIAL WELFARE** be pleased to state the names of the States where the teachers of all categories have been enjoying dearness allowances at Central Government rates?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): The information is being collected and will be laid on the Table of the Sabha as soon as possible.

600 crores of World Bank Loan for Railways

659. **SHRI JAGDISH TYTLER:**
SHRI VIJAY KUMAR YADAV:
SHRI K. P. SINGH DEO:

Will the Minister of **RAILWAYS** be pleased to state:

(a) whether the World Bank has given a loan totalling about Rs. 600 crores for a massive programme of modernization and electrification of routes; and

(b) if so, the details of the loan along with the details of the projects which will be undertaken with the said loan?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) and (b). The World Bank has not given a loan but only appraised the following railway projects for grant of a loan:

(i) Diesel Component Works, Patiala.

(ii) Railway Electrification.